

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF July- 2024

Form-1

List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-

Form -2

List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court Dehradun	Haridwar	Commercial Suit 192/2022	Allahabad Bank Vs. Karan Pal			23.07.2024
2	Commercial Court Dehradun	Dehradun	Commercial Suit 124/2023	Amrit Dwellers Vs. State of Uttarakhand			27.07.2024
3	Commercial Court Dehradun	Dehradun	Commercial Suit 124/2023	Amrit Dwellers Vs. State of Uttarakhand			27.07.2024
4	Commercial Court Dehradun	Haridwar	Execution 13/2023	B.Alloys Pvt. Ltd. vs Shree Balaji Enterprises			10-7-2024
5	Commercial Court Dehradun	Dehradun	commercial Suit 131/2024	Bank of India vs Kanda Enterprises			04-07-2024
6	Commercial Court Dehradun	Dehradun	commercial Suit 131/2024	Bank of India vs Kanda Enterprises			04-07-2024
7	Commercial Court Dehradun	Dehradun	commercial Suit 131/2024	Bank of India vs Kanda Enterprises			04-07-2024
8	Commercial Court Dehradun	Dehradun	Commercial Suit/158/2024	Bank of Barodra vs Asha Pant			24-07-2024
9	Commercial Court Dehradun	Dehradun	Misc. Civil reg 70/160/2023	Bank of Baroda Vs Devendra Kumar Dwivedi			08-07-2024

10	Commercial Court Dehradun	Dehradun	Commercial Suit/146/2024	Bank of India Vs Manju Kansal			18-07-2024
11	Commercial Court Dehradun	Dehradun	Commercial Suit/146/2024	Bank of India Vs Manju Kansal			18-07-2024
12	Commercial Court Dehradun	Dehradun	Commercial Suit/146/2024	Bank of India Vs Manju Kansal			18-07-2024
13	Commercial Court Dehradun	Dehradun	Commercial Suit/142/2024	Canara Bank Vs M/s D and G Herbs			22-07-2024
14	Commercial Court Dehradun	Dehradun	Commercial Suit/142/2024	Canara Bank Vs M/s D and G Herbs			22-07-2024
15	Commercial Court Dehradun	Dehradun	Commercial Suit/142/2024	Canara Bank Vs M/s D and G Herbs			22-07-2024
16	Commercial Court Dehradun	Dehradun	Commercial Suit/141/2024	Canara Bank Vs Neeraj Sharma			22-07-2024
17	Commercial Court Dehradun	Haridwar	Commercial Suit/222/2023	Canara Bank Vs M/s Shiv Trading Co.			28-07-2024
18	Commercial Court Dehradun	Dehradun	Commercial Suit/143/2024	Canara Bank Vs Umed Singh Rana			22-07-2024
19	Commercial Court Dehradun	Dehradun	Commercial Suit/381/2023	Canara Bank Vs Vaishnavi Traders			24-07-2024
20	Commercial Court Dehradun	Dehradun	Arbitration Execution/5/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Arjun Rangar			24-07-2024
21	Commercial Court Dehradun	Dehradun	Arbitration Execution/5/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Arjun Rangar			24-07-2024
22	Commercial Court Dehradun	Dehradun	Arbitration Execution/20/2024	M/s Cholamandalam Investment and Finance Co. Ltd vs. Irshad			30-07-2024
23	Commercial Court Dehradun	chamoli	Arbitration Execution/19/2024	M/s Cholamandalam Investment and Finance Co. Ltd vs. Manoj Kumar			30-07-2024

24	Commercial Court Dehradun	Dehradun	Arbitration Execution/3/2024	M/s Cholamandalam Vs Mahender Singh			23-07-2024
25	Commercial Court Dehradun	Dehradun	Arbitration Execution/3/2024	M/s Cholamandalam Vs Mahender Singh			23-07-2024
26	Commercial Court Dehradun	Dehradun	Arbitration Execution/3/2024	M/s Cholamandalam Vs Mahender Singh			24-07-2024
27	Commercial Court Dehradun	Dehradun	Arbitration Execution/3/2024	M/s Cholamandalam Vs Mahender Singh			24-07-2024
28	Commercial Court Dehradun	New Tehri	Arbitration Execution/18/2024	M/s Cholamandalam Investment and Finance Co. Ltd vs. Nagendra L			30-07-2024
29	Commercial Court Dehradun	Tehri Garhwal	Arbitration Execution/24/2024	M/s Cholamandalam Investment and Finance Co. Ltd vs. Padam Singh Negi			06-07-2024
30	Commercial Court Dehradun	Rudraprayag	Arbitration Execution/7/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Saleem Ahamad			25-07-2024
31	Commercial Court Dehradun	Rudrprayag	Arbitration Execution/7/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Saleem Ahamad			25-07-2024
32	Commercial Court Dehradun	Dehradun	Arbitration Execution/6/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Yuvraj Singh Tomer			24-07-2024
33	Commercial Court Dehradun	Dehradun	Arbitration Execution/6/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Yuvraj Singh Tomer			24-07-2024
34	Commercial Court Dehradun	Dehradun	Arbitration Execution/6/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Yuvraj Singh Tomer			24-07-2024
35	Commercial Court Dehradun	Dehradun	Arbitration Execution/6/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Yuvraj Singh Tomer			23-07-2024
36	Commercial Court Dehradun	Dehradun	Arbitration Execution/6/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Yuvraj Singh Tomer			23-07-2024

37	Commercial Court Dehradun	Dehradun	Arbitration Execution/6/2024	M/s Cholamandalam Investment and Finance Co. Ltd. vs. Yuvraj Singh Tomer			23-07-2024
38	Commercial Court Dehradun	Dehradun	Arbitration Execution/34/2024	NKG Infrastructure Ltd Vs State of Uttarakhand			27-07-2024
39	Commercial Court Dehradun	Lucknow	Arbitration/37/2024	M/s Harjeet Singh Contractors Vs The Chief Engineer			06-07-2024
40	Commercial Court Dehradun	Dehradun.	Arbitration/37/2024	M/s Harjeet Singh Contractors Vs The Chief Engineer			06-07-2024
41	Commercial Court Dehradun	Pauri	Arbitration/37/2024	M/s Harjeet Singh Contractors Vs The Chief Engineer			06-07-2024
42	Commercial Court Dehradun	Dehradun	Arbitration/37/2024	M/s Harjeet Singh Contractors Vs The Chief Engineer			06-07-2024
43	Commercial Court Dehradun	Roorkee	Arbitration Execution/194/2023	M/s HDB Financial Services Ltd. Vs Amar Singh			30-07-2024
44	Commercial Court Dehradun	ANSHIK DEHRADUN	Arbitration Execution/116/2023	M/s HDB FINANCIAL SERVICES LTD. vs AMIT KUMAR			30-07-2024
45	Commercial Court Dehradun	DEHRADUN	Arbitration Execution/116/2023	M/s HDB FINANCIAL SERVICES LTD. vs AMIT KUMAR			30-07-2024
46	Commercial Court Dehradun	DEHRADUN	Arbitration Execution/116/2023	M/s HDB FINANCIAL SERVICES LTD. vs AMIT KUMAR			30-07-2024
47	Commercial Court Dehradun	DEHRADUN	Arbitration Execution/193/2023	HDB Financial Services Ltd. Vs Bharat Singh			30-07-2024
48	Commercial Court Dehradun	HARIDWAR	Arbitration Execution/230/2020	HDB FINANCIAL SERVICES LTD Vs HAFIJUDIN HAMEED			27-07-2024
49	Commercial Court Dehradun	HARIDWAR	Arbitration Execution/230/2020	HDB FINANCIAL SERVICES LTD Vs HAFIJUDIN HAMEED			27-07-2024
50	Commercial Court Dehradun	Almora	Arbitration Execution/32/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024

51	Commercial Court Dehradun	Pithoragarh	Arbitration Execution/32/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024
52	Commercial Court Dehradun	DEHRADUN	Arbitration Execution/32/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024
53	Commercial Court Dehradun	DEHRADUN	Arbitration Execution/32/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024
54	Commercial Court Dehradun	DEHRADUN	Arbitration Execution/32/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024
55	Commercial Court Dehradun	Pithoragarh	Arbitration Execution/31/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024
56	Commercial Court Dehradun	Almora	Arbitration Execution/31/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024
57	Commercial Court Dehradun	DEHRADUN	Arbitration Execution/31/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024
58	Commercial Court Dehradun	Dehradun	Arbitration Execution/31/2024	M/s Hillways Construction Company Pvt. Ltd. vs State of Uttarakhand			11-07-2024
59	Commercial Court Dehradun	HARIDWAR	Commercial Suit/214/2022	ICICI BANK LTD Vs SAMEER RAHMAN			11-07-2024
60	Commercial Court Dehradun	Dehradun	Arbitration/12/2024	ICOMM Tele Ltd. vs. Uttarakhand Power Corporation Ltd.			03-07-2024
61	Commercial Court Dehradun	Dehradun	Arbitration/13/2024	ICOMM Tele Ltd. vs. Uttarakhand Power Corporation Ltd.			03-07-2024
62	Commercial Court Dehradun	DEHRADUN	Commercial Suit/72/2023	INDIAN BANK Vs SHARMA DAIRY			24-07-2024

63	Commercial Court Haldwani(Nainital)	Nainital	Misc Case No. 08/2024	M/s Dalakoti Mineral & Chemicals Vs M/s P.N. Pulp & Paper			15-07-2024
64	Commercial Court Haldwani(Nainital)	Nainital	Misc Case No. 15/2024	M/s Dalakoti Mineral & Chemicals Vs M/s P.N. Pulp & paper Industries			15-07-2024
65	Commercial Court Haldwani(Nainital)	Nainital	O.S. Case No. 186/2024	Canara Bank Vs M/s R.K.Traders			27-07-2027

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand , Nainital	Dehradun	A.O. No. 170 of 2024	Shashi Natzle Practorius Vs. Ankit Singh Rana and others	Vikas Bahuguna Vs. P.R. Mullick, Sahil Mullick	29.04.2024	Yes	10.07.2024	71 days	Contested/ Disposed of	N/A	N/A	U/s 13 of Commercial Court's Act
		Chamoli	A.O. No. 270 of 2024	State of Uttarakhand and others Vs. M/s Bharat Bumi Builders and another.	C.S.C Vs. Vikas Bahuguna	04.07.2024	Yes	09.07.2024	05 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act
2	Addl. District Judge, Commercial Court, Dehradun	1	Arb 74/2023	Mohd. Iqbal Vs. Mohd. Afjal	Pravnav Ahluwalia	25.09.2023	No	08.07.2024	287	Contested	10.07.2024	2	Sec-34
		2	Misc 67/2024	Project Director Vs. Bharat Construction	Ashok Dimri	06.07.2024	No	12.07.2024	6	Contested	-	-	-
		3	Exe 96/2023	Bharat Bhoomi Vs. State of Uttarakhand	Vibhor Trikha	29.03.2024	No	18.07.2024	372	Contested	-	-	-

		4	Arb 125/2021	Triveni Consultant Vs. State of Uttarakhand	Pravnav Ahluwalia	18.11.2021	No	19.07.2024	964	Contested	22.07.2024	2	Sec-34
		5	Arb 126/2021	Triveni Consultant Vs. State of Uttarakhand	Pravnav Ahluwalia	18.11.2021	No	19.07.2024	964	Contested	22.07.2024	2	Sec-34
		6	Arb 127/2021	Triveni Consultant Vs. State of Uttarakhand	Pravnav Ahluwalia	18.11.2021	No	19.07.2024	964	Contested	22.07.2024	2	Sec-34
		7	Misc 51/2023	Director UP Council of Sugarcane Vs. Himalayan Hitech Nurseries	Vikas Chandra	23.05.2023	No	19.07.2024	418	Contested	-	-	-
		8	Exe 88/2023	O.P.Kalra Vs. Uttar Pradesh Awas Evam Vikas Parishad	Kuldeep Singh	10.03.2023	No	27.07.2024	500	Contested	-	-	Sec-36
		9	Exe 89/2023	O.P.Kalra Vs. Uttar Pradesh Awas Evam Vikas Parishad	Kuldeep Singh	10.03.2023	No	27.07.2024	500	Contested	-	-	Sec-36
		10	Misc 51/2024	Ajanta Merchant Vs. Anurag Mishra	Sahil Gulati	02.05.2024	No	27.07.2024	86	Contested	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani(Na inital)	1	48/2016	Palwinder Singh Sandhu Vs. M/s Shri Ram Transport Finance Company Ltd.	Shri Gaurvit Joshi (Petitioner Adv.) Shri Sandeep Rawat (Respond ent Adv.)	28-07- 2016	No	30-07- 2024	2922 days	conteste d	NIL	NIL	Arbitrati on and Conciliat ion Act 1996 U/s 34
		2	49/2016	Palwinder Singh Sandhu Vs. M/s Shri Ram Transport Finance Company Ltd.	Shri Gaurvit Joshi (Petitioner Adv.) Shri Sandeep Rawat (Respond ent Adv.)	28-07- 2016	No	30-07- 2024	2922 days	conteste d	NIL	NIL	Arbitrati on and Conciliat ion Act 1996 U/s 34

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	Nil	Nil	Nil	Nil	Nil
3	DLSA Bageshwar	4	3	Nil	4	3
4	DLSA, Dehradun	7	34	Nil	12	29
5	DLSA, Haridwar	16	27	Nil	4	39
6	DLSA,Nainital	4	14	Nil	12	6
7	DLSA, Pithoragarh	5	3	Nil	3	5
8	DLSA, Tehri Garhwal	12	3	Nil	6	9
9	DLSA, U.S. Nagar	74	19	Nil	6	87

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		122	4	2	124
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1119	52	42	1129
3	Addl. District Judge, Commercial Court Haldwani	Nainital	379	43	73	349

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF July, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational		2	-	1	1
No. of cases Instituted		95	-	0	
No. of appeals filed		-	-	-	4
No. of cases pending		1478	-	5	119
No. of cases disposed of		115	-	0	2

